

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.854 of 2019

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Vindhya Cereals Pvt. Ltd.

...Respondent

For Appellant: None

For Respondent: None

ORDER

23.08.2019 Even on second call, nobody is present for the Appellant.

List the Appeal again on 27th August, 2019 for admission as fresh case.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Bansilal Bhat]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/gc